

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**O. P. No. 1 of 2014 &**  
**I.A. No. 119 of 2014**

**Dated : 5<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Biomass Energy Developers Association & Ors. ... Petitioner (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Petitioner(s) : Mr. Gopal Choudary**

**ORDER**

We have heard the learned counsel for the Petitioner.

***Order is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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